

tation of machinery and chemicals needed by the factories.

(ii) A concession in railway freight on export traffic relating to Vanaspati and tin-containers the extent of 50 per cent of the traffic rates has been proposed in the Railway Budget for 1963-64.

(111) An Advisory Panel for export of Vanaspati and allied products has been recently set up.

डीजल इंजन

६६४. { श्री युद्धवीर सिंह चौधरी :
श्री बेरवाकोटा :

क्या रेलवे मन्त्री य बताने की कृपा करेंगे कि :

(क) क्या कुछ लाइनों पर डीजल जन चलाने का कार्यक्रम है; और

(ख) यदि हां, तो उमका व्योरा क्या है ?

रेलवे मंत्रालय में उपमन्त्री (श्री शाह-नवाज खां) : (क) कई सेक्शनों पर डीजल रल इंजन चलाये जा रहे हैं और इस आयोजना में छद्म और सेक्शनों पर भी डीजल रल इंजन चलाने का विचार है ।

(ख) एक विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया, देखिये संख्या एल० टी० ६४२/६३]

12 hrs.

PAPERS LAID ON THE TABLE

LETTERS EXCHANGED BETWEEN THE PRIME MINISTER OF CHINA AND THE PRIME MINISTER OF INDIA

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Sir, I beg to lay, on the Table a copy each of the following papers:—

(i) Letter dated the 3rd March, 1963 from the Prime Minister of China.

(ii) Reply dated the 5th March, 1963 from the Prime Minister of India.

[Placed in Library, See No. LT-931/63].

Shri Hari Vishnu Kamath (Hoshan-gabad): May I request, Sir, that in view of the correspondence that has passed between the Prime Minister of India and the Prime Minister of China, as that will be helpful for the debate on the General Budget, copies of these letters might be made available to Members? Also, if it is not up-to-date—I do not know whether it is up-to-date; if it is up-to-date then it is all right, otherwise it may be brought up-to-date and copies made available to Members of the House.

The other point is, the Demands for Grants relating to the External Affairs Ministry will come up for discussion on Monday. As I requested you earlier, on Friday, the report on the Ministry's working should be made available to Members well in advance. Today is Tuesday, and Monday is not far off. The report on the Ministry's working should be supplied to Members as early as possible.

Mr. Speaker: I have already said that the reports should be supplied to hon. Members sufficiently in advance. I think the Government would do that.

AMENDMENT TO THE DELHI MOTOR VEHICLES RULES, 1940

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): Sir, I beg to lay on the Table a copy of Notification No. F. 12/33 '62-PR(T) published in Delhi Gazette dated the 22nd November, 1962, making certain further amendment to the Delhi Motor Vehicles Rules, 1940, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library, See No. LT-932/63].